

Central Administrative Tribunal  
Principal Bench, New Delhi.

RA-27/2005  
OA-2945/2004

New Delhi this the 16<sup>th</sup> day of March, 2005.

Hon'ble Shri Shanker Raju, Member(J)

1. Lila Ram  
S/o Sh. Jarur Singh,  
R/o P-107/4 Kabul Line,  
Delhi Cantt.
2. Suraj,  
S/o Sh. Ram Sarup,  
R/o TR/2, Old Kabul Line,  
Delhi Cantt.
3. Bhim Bahadur,  
R/o T-1/2 No.4 Poultry Farm,  
Delhi Cantt.
4. Munna Lal,  
working as Mate under GE(W),  
MES Delhi, Cantt.
5. Om Prakash,  
working as Mate under GE (W),  
MES Delhi, Cantt.
6. Glaishu Ram,  
working as Mate under GE (W),  
MES Delhi, Cantt.
7. Ram Ratan,  
working as Mate under GE(W),  
MES Delhi, Cantt.

Review Applicants

(through Sh. M.K. Bhardwaj, Advocate)

Versus

Union of India & Ors. through

1. The Under Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. The Controller General of Defence  
Accounts, 5<sup>th</sup> Floor,  
R.K. Puram, New Delhi.
3. The Chief Engineer,  
Western Command,  
Chandi Mandir, ~
4. The PCDA(WC),  
P/2/Tech. Chandi Mandir, ~

5. The AAO (WC),  
GE(W), Delhi Cantt.
6. The GE(W),  
MES, Delhi Cantt,  
New Delhi.

.... Respondents

(through Sh. Sanjeev Kumar, Advocate)

Order (Oral)

As the issue of interest is being probed into and considered by the respondents, learned counsel of the review applicants seeks permission to withdraw this RA. RA is dismissed as withdrawn with liberty.



(Shanker Raju)  
Member(J)

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